COURT-II

BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

<u>Appeal No. 147 of 2014</u>

Dated : <u>28th November, 2014</u>

In the matter of:

Chhattisgarh State Power Distribu Versus Chhattisgarh State Electricity Re			Appellant(s)
Commission & Anr.			Respondent(s)
Counsel for the Appellant(s)	:	Ms. Suparna Sriv	rastava
Counsel for the Respondent(s)	:	Mr. C.K. Rai for F	8-1

<u>ORDER</u>

As the Hon'ble Bench did not assemble today, the matter is posted on 5^{th} December, 2014.

Court Master

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